

tioned at (6) above. [Placed in Library See No. LT-7842/89]

Members' Bills and Resolutions held during the current session.

12.23 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

'SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held today, the 4th May, 1989 adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Indian Medical Council (Amendment) Bill, 1987:-

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Indian Medical Council (Amendment) Bill, 1987 be further extended upto the first day of the third week of the Hundred and fifty-first Session of the Rajya Sabha."

12.23 1/2 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

(1) Minutes

[*English*]

SHRIM. THAMBIDURAI (Dharmapuri): I beg to lay on the Table Minutes (Hindi and English versions) of the Fifty-ninth to Sixty-sixth sittings of the Committee on Private

12.24 hrs.

COMMITTEE ON SUBORDINATE
LEGISLATION

Twenty-third Report

[*English*]

SHRI ZAINUL BASHER (Jangipur): I beg to present the Twenty-third Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.24 1/2 hrs.

BUSINESS OF THE HOUSE

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHIELA DIKSHIT): With your permission, Sir, I rise to announce that Government Business in this House during the remaining part of the current session, will consist of:-

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion on the Resolution seeking approval of the continuance of President's Rule in Punjab.
- (3) Consideration and passing of:-
 - (a) The Chandigarh Disturbed